

**Purchase of Bombay High crude Oil  
by Foreign Companies**

3269. SHRI AMARSINH RATHAWA : Will the Minister of PETROLEUM be pleased to state :

(a) whether any non-Governmental foreign companies purchased Bombay High crude oil during the financial year 1984-85;

(b) if so, the quantity of Bombay High crude sold to each non-Governmental foreign company respectively during the financial year 1984-85;

(c) whether this crude oil was sold on tender basis or on the basis of negotiated term contracts;

(d) if it was sold on the basis of negotiated term contracts, the name of the non-Governmental foreign companies which secured these term contracts and the respective quantities purchased by them; and

(e) whether there is any specific policy on the part of the Government that governs the manner in which Bombay High crude is sold to non-Governmental foreign companies i. e. whether policy prohibits sale on term contract basis or not ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) During the period of 1.4.1984 to 28.2.1985 Bombay High crude oil was sold to the following parties :

Name of Party	Qty, in '000' MT
Coastal	2756
Champlin	505
Gulf oil	875
BB. Naft	269
Attock oil	238
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	4642
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(c) Export of Bombay High crude oil was finalised on the basis of tenders.

(d) Does not arise.

(c) No Sir.

**Delay in supply of LPG by gas agencies**

3270. SHRI MOTILAL SINGH : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is abnormal delay of nearly 7/10 days in the supply of cooking gas cylinders to the people by the various gas agencies in Delhi, particularly in trans-Yamuna and Ashok Vihar areas;

(b) if so, the action taken by Government to check this delay in supply of cooking gas cylinders;

(c) the names of the agencies in trans-Yamuna and Ashok Vihar areas, which put people to hardship by inordinate delay in supplying gas cylinders;

(d) whether Government propose to give any directive to all these gas agencies to supply cylinders on the same day when requisition is received; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Customers in the trans-Yamuna and Ashok Vihar areas have lately been getting LPG refill supplies with some delay.

(b) Efforts have been made to augment supplies in these areas, besides release of second cylinders and option to customers to pick-up the refill from the distributor on a rebate of Re. 1/- only.

(c) The name, of Indian oil Corporation's LPG distributors in the trans-Yamuna and Ashok Vihar areas are as under—

1. M/s. Amar Gas Service.
2. M/s. B. N. Gupta and Co.
3. M/s. Nandi Gas Distributors
4. M/s. Shaheed Subhash Gas Service.
5. M/s. Sivanika Enterprises.

6. M/s. Supreme Enterprises.
7. M/s. Vijay Rattan Enterprises.
8. M/s. Vishal Gas Service.
9. M/s. Rajdhani Gas Service.
10. M/s. J. J. Gas Service,
11. M/s. Delhi State Civil Supplies Corpn.

(d) Oil Company instructions already exist that under normal circumstances refill supplies should be made within 24 hours.

(e) Dose not arise.

#### Reservation in executive cadre of Defence Forces

3271. DR. G. NIJAYA RAMA RAO : Will the Minister of DEFENCE be pleased to state :

(a) the number of Scheduled Castes/ Scheduled Tribes persons recruited in the executive cadre of the Defence Forces including the civilian staff.

(b) whether the reservation of 18 percent in force has been fully observed, if not, the reasons thereof; and

(c) the remedial/corrective steps Government propose to take to ensure that orders regarding reservation are implemented ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). In the "Defence Services" (Armed Forces) there is no "Executive Cadre". There are no reservation for Scheduled Castes and Scheduled Tribes in the Armed Forces.

The civilian staff working with the Defence Services are classified like all other Central Government servants as follows :

- (i) Group 'A,
- (ii) Group 'B'
- (iii) Group 'C, and
- (iv) Group 'D'

For the civilian posts, the reservations for Scheduled Castes at 15% and for Scheduled Tribes at 7 1/2% are in force. These reservations are being implemented in accordance with the existing Rules.

(c) Dose not arise.

[Translation]

#### Industrial training to Women in the country

3272. SHRIMATI USHA CHAUDHARI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the steps taken so far to provide Industrial training to women in the country;

(b) whether Government propose to start new schemes and provide more incentives in future for setting up more small scale industries; and

(c) if so, the outlines and other details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) A scheme for providing training to Women Entrepreneurs is being implemented by Small Industry Development Organisation since 1978-79.

(b) No, Sir.

(c) Question does not arise.

[English]

#### Manufacture of ampicillin from chemical grade of 6-APA

3273. SHRI MOTI LAL SINGH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that some of the Ampicillin and its salts are manufactured in our country from chemical grade of 6-APA;

(b) whether it is also a fact that such Ampicillin manufactured is canarogenic and forbidden world wide due to the presence of dimethylamiline in the intermediate;